Statement

Details of Stocks of dry Fruits Carried over from 1976-1977 and Sold/Allotted by S.T.C. During 1977-78

Qty. in Kgs.

Name of the parties to whom goods allotted.	Almonds	Abjosh	Kishmish	Pista
DRY FRUITS				
1. M/s. Lachman Das Subhash Chander, Delhi	750	600	600	150
2. M/s. Chawla Radios, New Delhi (Member of Indo-Afghan Chamber of Commerce)	..	400	400	590
	(Damaged quantity sold on behalf of Insurance Co.)			
3. M/s. Uday Trading Co., Delhi.	2,900	7,320	11,558	3,460
4. Members of the Indo-Afghan Chamber of Commerce, Delhi.	8,439	1,520	16,805	4,710
5. Tirupati Devasthanam Temple, Tirupati.			13,200	
CLOVES				
1. National Consumer-Co-operative Federation Ltd. (NCCF).	24,272			

भारत पर्यटन विकास निगम के ऐसे होटल जहां पर गोमांस परोसा जाता है

3826. **श्री राघवजी** : क्या **पर्यटन और नागर विमानन** मंत्री यह बताने की कृपा करेंगे कि

(क) भारत पर्यटन विकास निगम द्वारा प्रबन्धित ऐसे कौन-कौन से होटल हैं जिनमें गोमांस परोसा जाता है ;

(ख) उपरोक्त प्रत्येक होटल में गत तीन वर्षों में उससे कितनी वार्षिक आय हुई ;

(ग) लोगों की भावनाओं को ध्यान में रखते हुए क्या गोमांस का परोसा जाना एकदम बन्द कर दिया जायेगा ; और

(घ) यदि गोमांस नहीं परोसा जाता तो कब से इसका परोसा जाना बन्द किया गया था ?

पर्यटन और नागर विमानन मंत्री (श्री पुरुषोत्तम कौशिक): (क) भारत पर्यटन विकास निगम द्वारा परिचालित कोई भी होटल गोमांस नहीं परोसता है ।

(ख) और (ग). प्रश्न नहीं उठते ।

(घ) नई दिल्ली के अशोक होटल में गोमांस का परोसा जाना 1 जुलाई, 1961 से बन्द कर दिया गया था ।

Strengthening of Commercial Wings in Indian Missions

3827. DR. SAROJINI MAHISHI: Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) the distinction in the roles played by the Indian Missions and the commercial set-up abroad;

(b) whether the Ministry have been advised to reduce the staff in the Indian Missions in some countries in a survey made in the recent past; and

(c) what efforts are made to strengthen the commercial wings of these missions?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) The Primary functions and obligations of the Indian Missions abroad relate to promotion of closer bilateral relations with the country concerned and safeguarding the interest of Indian nationals in that country. Commercial

set-ups form part of the Missions. The work of Commercial Wings includes promotion of India's exports through Study of market trends for various products, assistance to Indian exporters in building up contacts with the local importers in the country concerned and informing the Indian Government Export Organisations, Public Sector Undertakings etc. of changes in the import and export regulations and export prospects.

(b) No general survey, as such, has been made to assess the staff requirements of Missions abroad including their Commercial Wings in the recent past. The Foreign Service Inspectors of the Ministry of External Affairs examine the administrative and related requirements of Indian Missions periodically. During the last six months, they have inspected our Missions at Cairo, Tunis, Rabat, Rome, Belgrade, Male, Madrid, Algiers, Tehran, Colombo and Lisbon and have recommended additional staff in Algiers, Tehran, Colombo and Lisbon.

(c) Does not arise.

Collection of Income Tax Arrears

3828. SHRI L. L. KAPOOR: Will the Minister of FINANCE be pleased to state:

(a) the amount of total income-tax arrears collected on 31st March, 1978; and

(b) the estimated arrears of income-tax as on 31st March, 1978?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a) The details of the amount of total income-tax arrears collected on 31st March, 1978 are not available. However, on the basis of the provisional figures available, a sum of Rs. 326.26 crores was collected/adjusted/reduced during the financial year 1977-78 out of the income-tax arrears outstanding as on 31-3-1977.

(b) According to the presently available figures (which are provisional), the gross and net arrears of income-tax outstanding as on 31-3-78 are as under:—

Gross arrears—Rs. 986.19 crores

Net arrears—Rs. 630.60 crores

ग्राउण्डनट एक्सट्रेक्शन एक्सपोर्ट डेवेलपमेंट एसोसिएशन द्वारा निर्यात के लिए बनाये गये नियम

3829. **श्री राम नरेश कुशवाह : क्या वाणिज्य तथा नागरिक पूर्ति और सहकारिता** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या ग्राउण्डनट एक्सट्रेक्शन ऐक्सपोर्ट डेवेलपमेंट एसोसिएशन ने निर्यात के लिए नियम बनाये हैं,

(ख) क्या उपरोक्त संस्था ने किसी उत्पादक को केवल इस लिये पुराना व्यापारी माना है कि उसने 1-1-1977 से पूर्व प्रायोगिक रूप में कुछ उत्पादन प्रारम्भ किया था और उनके आधार पर उसको कोटा दिया जा रहा है जबकि अन्य उत्पादकों को चार वर्षों के दौरान अधिकतम उत्पादन के आधार पर कोटा दिया जा रहा है ; और

(ग) उसको नया एकक न मानने के और उसका कोटा वर्तमान सामान्य उत्पादन के आधार पर निश्चित न किये जाने के क्या कारण हैं ?

वाणिज्य तथा नागरिक पूर्ति और सहकारिता मंत्रालय में राज्य मंत्री (श्री आरिफ़ बेग) : (क) जी हां ।

(ख) और (ग): ग्राउण्डनट एक्सट्रेक्शन्स एक्सपोर्ट डेवलपमेंट एसोसियेशन, बम्बई की मार्फत निर्यात के लिए मूंगफली निस्सारण का कोटा रिलीज करते समय नये एककों के लिए अलग से आवंटन किया गया था । उन सभी विलायक निस्सारण एककों को, जो 1-1-77 को अथवा उसके बाद स्थापित किये गये थे अथवा जो 1-1-1977 को अथवा उसके बाद उत्पादन कर रहे थे, नया एकक माना गया था । ऐसे एककों को, जो 1-1-77 से पहले स्थापित किये गये थे, पुराने एकक माना गया था । पुराने एककों के संबंध में कोटे का आवंटन 1-1-74 से मई, 77 की अवधि के दौरान सर्वोत्तम निष्पादन वर्ष के आधार पर किया गया था । जिन एककों ने 1-1-77 की निर्णायक तारीख से पहले उत्पादन करना आरम्भ कर दिया था, उन्हें पुराने एकक माना गया, और उनके निर्यात निष्पादन के आधार पर उन्हें कोटा आवंटद किया जाता है ।